

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER SHEET OF THE HEARING ON 12th SEPTEMBER, 2023, 10:30 A.M.

CP No. 46/CB/2022

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Swarnalata Mishra -Vs- Utkal Computer Care Pvt. Ltd.
Under Section	241-242

For Petitioner (s)

Mr. S.K. Acharya, Adv.
PCS, Mr. Arabinda Acharya

For Respondent (s)

Mr. S. Rout, Adv.

ORDER

Both sides counsel present. CA No. 34/CB/2023 was already allowed to receive additional documents filed by the petitioner but the additional documents have not been uploaded in the e-portal. On the request of the petitioner counsel, one week time is granted to upload the additional documents in e-portal. List the matter by 18.10.2023.

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Shri Kaushalendra Kumar Singh
Member (Technical)

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P. Mohan Raj
Member (Judicial)